

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 25

CP 43/MB/2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **VIKAS PRAKASH GUPTA V/s QUANTUUM
RESOLUTION PROFESSIONALS PVT LTD**

Section 130(1), 241 (1), 242(1) of the Companies Act, 2013

ORDER

Adv. Shadab S. Jan for the Applicant is present.

Ld. Counsel for the Petitioner seeks further time to carried out amendment stating that

Authorized Signatory is out of Mumbai. List this matter on Board on **02.08.204**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**